

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01129/2019

Jabalpur, this Friday, the 03rd day of January, 2020

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Himanshu S. Sharma, aged about 32 years, S/o Subhash Chand Sharma, by caste-Brahmin, Occupation – Selected for the post of Technician-III (Fitter) at present unemployed, R/o House No.H-34, Hari Siddhi Campus, Kushpura, Chandbad City Bhopal, District Bhopal, Madhya Pradesh 462010 -Applicant

(By Advocate – Shri Sanjay Pandey)

V e r s u s

1. Union of India through its Secretary, Ministry of Railways, Rail Bhavan, New Delhi – 110001.
2. The Member Secretary, Railway Recruitment Board, Western Railway Divisional Office Compound Mumbai Centre, Mumbai 400008.
3. The General Manager, SPO (R&T) Third Floor GLO Building Western Railway, H.Q. Office Churchgate, Mumbai 400020.
4. Divisional Railway Personnel Officer, C/o Divisional Personnel Officer, Pratapnagar, Vadodara (Gujarat) E/ELECT Section [Western Railway] 390001 -Respondents

(By Advocate – Shri A.S. Raizada)

O R D E R (O R A L)

By Navin Tandon, AM.

The issue of territorial jurisdiction of this Bench of the Tribunal came up.

2. Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach appropriate Bench of this Tribunal.

3. Accordingly, the O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-